

श्री अशोक जी
श्री
12/12/26

Declaration of Assets and Liabilities

Year 2025-26

I, **SUBHASH RAM**, son of **LATE JAGDISH RAM**, age- 47years, belonging to- **BIHAR LEGISLATIVE ASSEMBLY** service and presently working as **OFFICE ATTENDENT** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependents*:

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13/12/26

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependent-1 Name	Dependant-2 Name	Dependent-3 Etc. Name
(i)	Cash	20000/-	PINKY DEVI 10000/-	PANKAJ KR 5000/-	ANKIT KR 4000/-	NIL
(ii)	Deposits in Banks, Financial Institutions and Non-Banking Financial Companies	S.B.I Rs. 12739/-	CANARA BANK RS-71010 S.B.I JOINT BVM 125443/-	CANARA BANK RS- 1350/- S.B.I RS-542/- POST OFFICE RS-500/-	CANARA BANK RS-3500/-	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL		NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	POST OFFICE JOINT RS-1500/- R.D- 1000/- L. I.C RS-5015 H/Y	L.I.C- RS-4136 H/Y RD 3000/-	L.I.C- RS-7940/- Y	L.I.C- RS-8661/-H/ Y	NIL
(v)	Motor Vehicles (details of make, etc.)	HIRO MOTOR CYCLE BR01 CR 5172 HONDA MOTOR CYCLE BR01 FX 7860	NIL	NIL	NIL	NIL
(vi)	Jewelry (give details of weight and value)	10 GM (GOLD) 20 GM (SILVER)	100 GM (GOLD) 250 GM (SILVER)	5 GM (GOLD)	5 GM (GOLD)	NIL
(vii)	Other assets, such as values of claims/ interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non-listed companies should be given.
* Dependent here means a person substantially dependent on the income of the employee.

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B. Details of Details of movable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependent-1 Name	Dependent-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey/door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses/Apartments, etc. - Location(s) - Survey/door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues: -

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s)/ Department (s)	Amount outstanding as on
(a)	(i)Loans from Banks	S. B. I, BVM	338321/-
	(ii)Loans from financial institutions	2025-26	NLL
	(iii)Government Dues: (a)dues to departments dealing with government accommodation	NIL	NIL
	(b)dues to departments dealing with supply of water	NIL	NIL
	(c)dues to departments dealing with supply of electricity	NIL	NIL

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN-AZEPR9760K ASSESSMENT YEAR -2025-26	NIL
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g., B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature सुभाष राम.....

Name of Employee: **SUBHASH RAM**

Designation: **OFFICE ATTENDENT**

Department: **BIHAR LEGISLATIVE ASSEMBLY**

Place: **PATNA**

Date: **13/02/2026**

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.